## OFFICE OF THE PRINCIPAL DISTRCT & SESSIONS JUDGE (HQs): DELHI CENTRAL DISTRICT, TIS HAZARI COURTS, DELHI

## CIRCULAR

In pursuant to Notification No. 94/I-G-4/Genl.-I/DHQ dated 11.10.2023 issued by the Hon'ble High Court of Delhi, New Delhi, the dates with respect to the Special Casual Leaves for the staff members of the Central District, Tis Hazari Courts, Delhi are given hereunder:

## Special Casual Leave

Batch-1: 10.06.2024 to 18.06.2024 (including 17th June 2024 being holiday)

Batch-2: 21.06.2024 to 29.06.2024

Ld. Presiding Officers/Officer In-Charges are requested to propose the names of Officers/Officials working in Courts/Branches of Central District in the aforesaid batches of Special Casual Leave by 31.05.2024. The option for the batches must be sent to Leave Section in such a way that either Ahlmad/Assistant Ahlmad or Reader and sufficient staff in case of branches shall be present in the court/branch during the period of Special Casual Leave.

In case of the Ld. Presiding Officer being on Vacation during the period w.e.f. 10.06.2024 to 29.06.2024, the concerned Sr. PA/PA/Orderly shall report for duty in the concerned Administration Branch except on the days of Special Casual Leave.

It is also clarified that rest of the days besides the Special Casual Leave period in the month of June, 2024 shall be normal working days. Further, the credit of Earned Leave in the leave account of the staff members shall be as per rules.

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)

Tis Hazari Courts, Delhi

No. 29245- 29446

/Admn.I,II & III/Sum. Vac./2024

Dated, Delhi the 2 MAY 2024

## Copy forwarded for information & necessary action to:

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. All the Principal District & Sessions Judges, Delhi/New Delhi.
- 3. The Principal District & Sessions Judge-cum-Spl. Judge, (PC Act) CBI, Rouse Avenue Court Complex, New Delhi.
- 4. The Principal Judge, Family Courts (HQs), Dwarka, New Delhi.
- 5. All the Judicial Officers posted in Central District with the request to direct concerned Readers to prepare a Roster and forward the same to Leave Section (in original) & a copy of the same be also sent to the concerned Administration Branches.
- 6. All the Sr. Administrative Officers (Judl.) /Administrative Officers (Judl.) / Sr. Accounts Officers/Accounts Officers / Branch In-Charges, Central District, Tis Hazari Courts, Delhi to prepare Roster of their concerned Branches and forward the same to Leave Section (in original) & a copy of . the same be also sent to the concerned Administration Branches.
- 7. The Personal Office of the undersigned.
- 8. The Branch In-Charge/Care Taker, Care-taking Branch, Central District, Tis Hazari Courts, Delhi with the direction to display the same on all the notice boards at Tis Hazari Court Complex, Delhi.
- The Web-site Committee, Tis Hazari Courts, Delhi with the direction to upload the same on the website of this Court.
- 10. The Dealing Official, Layers Seat, Computer Branch, Central District, Tis Hazari Courts, Delhi.

Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi